

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 420

IA/280/ND/2022 In IB/1205/ND/2019

IN THE MATTER OF:

M/s Azad Impex Pvt Ltd	...	Applicant
Versus		
M/s Surya Manufacturing Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 15.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent/ED : Adv. Zoheb Hossain Adv. Vivek Gurnani Adv. Vivek
Gaurav, Adv. Antik Majumder

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **10.05.2024**.

Sd/-
(Court Officer)